

Annexure-2

Name of the corporate debtor: Bharati Defence and Infrastructure Limited; Date of commencement of liquidation: 14 January 2019; List of stakeholders as on: 30 November 2020

List of unsecured financial creditors

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	IDBI Bank Limited	CIN L65190MH2004 GOI148838	13/02/2019	312,962,650	205,425,914	Unsecured FC	-	78.78%	-	NIL	107,536,736	-	
2	SIB	CIN L65191KL1929P LC001017	21/02/2019	55,569,026	55,327,243	Unsecured FC	-	21.22%	-	NIL	241,783	-	Refer 1 below
				368,531,676	260,753,157						107,778,518		

1) Verified and admitted basis Hon'ble NCLT order dated March 4, 2020, which was received by the Liquidator on August 19, 2020, directing the Liquidator to verify the claim and admit or reject on merits.